

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI  
Record of Proceedings**

**Petition No.157/2008**

Subject: Petition under Section 79 of the Electricity Act, 2003 read with regulations 35 of the CERC (Open Access in inter-State in transmission) Regulations, 2004

Coram : Dr. Pramod Deo, Chairperson  
Shri R.Krishnamoorthy, Member  
Shri S.Jayaraman, Member

Date of Hearing : 13.1.2009

Petitioner : Konark Power Project Limited, Secunderabad

Respondents : 1. Karnataka State Load Despatch Centre, Bangalore  
2. Karnataka Power Transmission Corporation Ltd., Bangalore  
3. Western Regional Load Despatch Centre, Mumbai  
4. Global Energy Limited, Mumbai

Parties present : Shri Deepak Biswas, Advocate for the petitioner  
Shri Anand Ganesan, Advocate for the KPTCL

Learned counsel for the first respondent requested for short adjournment to enable it to file its reply. Learned counsel for the petitioner did not raise any objection. Request made by learned counsel for the first respondent was allowed. The respondents may file their replies by 31.1.2009 with an advance copy to the petitioner. The petition shall be renotified for hearing on 10.2.2009.

Sd/-  
**(K.S.Dhingra)**  
**Chief (Legal)**